

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.221 – IA 541 of 2022
In
CP(IB) 566 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

Prutha Enterprise

V/s

Origin Formulations Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 06/12/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)

Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Natasha Shah, Adv.

For the Income Tax : Ms. Pankti Shah, Adv.

ORDER

IA 541 of 2022

Due to paucity of time, matter could not be taken up for hearing.

List on 13.01.2023

-Sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-Sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**